

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 477 of 2020

IN THE MATTER OF:

Rahul Kumawat

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

For Appellant :

**Mr. Krishnendu Datta, Senior Advocate with
Mr. Rahul Gupta and Mr. Sanyat Lodha, Advocates**

For Respondents :

**Mr. Rajat Lohia, Advocate for R-1
Mr. Divyanshu Srivastava and Mr. Keith Varghese,
Advocate for R-2
Ms. Teena Saraswat, RP
Mr. Rahul Parasram Puria,**

O R D E R
(Through Virtual Mode)

14.09.2020 Mr. Krishnendu Datta, learned Senior Counsel representing the Appellant submits that he is ready with the written submissions which will be filed during the course of the day. He may do so with advance copy to the learned counsel for the Respondents who may also file their written submissions within one week thereof.

List the appeal 'for hearing' on **7th October, 2020** at 2.00 P.M.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)